

**File no: 03/1/2/2012/QAS/FSSAI**  
**Food Safety and Standard Authority of India,**  
**(Ministry of Health and Family Welfare)**  
**Third & Fourth Floor, FDA Bhawan,**  
**Kotla Road, New Delhi.**

**ORDER**

Dated: 31.07.2014

In continuation of earlier extension of time period with respect to the proviso to Regulation 1.1.2 of Food Safety and Standards (Food Product Standards and Food Additives) Regulation, 2011 through order issued vide File no: 03/1/2/2012/QAS/FSSAI dated 3<sup>rd</sup> February, 2014, the undersigned is directed to convey that the compliance by the Food Business Operators towards the standards relating to caramel and glazing agents given in aforesaid regulations which are at variance with any of the provision of the license already granted under the Acts/ Orders mentioned in the second schedule of the Food Safety and Standards Act, 2006 is further extended for another six months or till further notification whichever is earlier.

This issue with approval of the competent authority.

  
S.Dave  
Advisor

To  
State Food Commissioners,

Copy to:

1. P.P.S to Chairperson, FSSAI
2. P.S. to CEO, FSSAI.
3. Director (Enforcement).
4. Director (Product Approval)